

DIVISION BENCH  
COURT - I

**P-104**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/195(KB)2021  
IA(I.B.C)/553(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	UCO BANK VS SANJAY PRAKASH BANSAL
UNDER SECTION	SECTION 95(1)

**Appearances (via video conferencing/physically)**

For Financial Creditor

Mr. Santosh Kr. Ray, Adv.  
Ms. Rituparna Sanyal, Adv.  
Ms. Zeba Khan, Adv.  
Ms. Muskan Saha, Adv.

For the RP

Ms. Meenakshi Manot, Adv.

For the Personal Guarantor

Ms. Debaleena Ganguly, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. At request of Ld. Counsel appearing for Personal Guarantor one week last and final opportunity is allowed for filing reply affidavit is granted.
3. It is made clear if objection is not filed within this period right to file the same shall stand closed.
4. Post the matter on **14.06.2024**.

**Balraj Joshi**  
Member (Technical)

**Rohit Kapoor**  
Member (Judicial)